NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/88/(IB)/2017

NAME OF THE PETITIONER(S)

: GEMSCAB INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: GETPOWERLTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. B-R & Garandisgom 2. Aditya Jiwasi

Dobytuar,

ORDER

Counsel for petitioner present. No representation on behalf of respondent. Counsel for petitioner stated that he has filed the documents regarding the transactions between the petitioner and the respondent. He is directed to furnish a copy of the same to the other side and also to send a fresh notice to the respondent for their appearance and submissions. Time extended at request. Put up on 24.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

